

exchange, Government propose to impose restrictions on the length of films; and

(b) if so, when the decision is likely to be taken in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDY): (a) and (b) The film industry has adopted a voluntary restriction on the length of feature films. No restriction by Government is contemplated at present.

UNITED NATIONS HELICOPTER ATTACKED BY KATANGANS

***425. SHRI M. P. BHARGAVA:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that helicopter of the United Nations was attacked by the Katangans in Congo on the 24th December, 1962; and

(b) whether it is also a fact that an Indian Lieutenant was fatally wounded in this attack?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) Yes, Sir. Second Lieutenant Sarup Singh Kang was fatally wounded.

RELAXATION OF RULES RELATING TO WORKING HOURS OF FACTORIES, SHOPS, ETC.

***426. SHRI DAHYABHAI V. PATEL:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether Government are contemplating relaxation of rules relating to working hours of factories, shops and establishments with a view to increase production and help in the Defence effort?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN):

The Factories Act, 1948 regulating working hours in factories, is administered by the State Governments. Exemptions from provisions of working hours have been allowed by the State Governments to the Defence factories and other factories connected with defence production and essential supplies in view of present emergency.

The Shops and Establishments Acts are State Acts and no information is available whether any relaxation has been allowed by State Governments.

HANDBOOKS ON EMPLOYMENT SERVICE AND TRAINING FACILITIES

410. SHRI KRISHNA CHANDRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to para 19 of Chapter IV, page 44, of hundred and seventy-second report of the Estimates Committee and state:

(a) whether the handbooks, giving full information relating to employment service and training facilities available in the country, have since been prepared and published; and

(b) if so, what is their price?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) A booklet on Employment Service entitled "National Employment Service: Scope and Functions" has been prepared and is under print. A booklet relating to training facilities for craftsmen, entitled "Training for Employment" was published during the celebration of National Technical Training Week in September, 1961.

(b) Both the booklets are not priced publications.

चीन के हमले के पश्चात् विदेशों का सहयोग

४११ श्री विमलकुमार मन्नालालजी
चौरङ्गिया : प्रतिरक्षा मंत्री यह बताते
की कृपा करेंगे कि :

(क) चीन के हमले के पश्चात् भारत को किन-किन देशों ने (१) शस्त्रास्त्र और (२) धन के रूप में सहयोग दिया है ; और

(ख) किन-किन देशों ने ऐसे सहयोग का आश्वासन दिया है ?

†[ASSISTANCE FROM FOREIGN COUNTRIES AFTER THE CHINESE AGGRESSION

411. SHRI V. M. CHORDIA: Will the Minister of DEFENCE be pleased to state:

(a) the names of the countries which have given assistance to India after the Chinese aggression in the shape of (i) arms and ammunitions; and (ii) money; and

(b) the names of the countries which have given assurance of such assistance?]

प्रतिरक्षा मंत्री (श्री वाई. बी. चव्हाण) : (क) और (ख) यू० एस० ए०, य० के० तथा आस्ट्रेलिया की सरकारों ने शस्त्रास्त्र तथा गोलाबारूद भेजा है। अर्जन्-टाइना, आस्ट्रेलिया, कनाडा, फ्रांस, इटली, न्यूज़ीलैंड, रोडेशिया, यू० एस० एस० आर० और पश्चिमो जर्मनी ने हमें भेंट में, अथवा उन से विशेष शर्तों पर, अन्य साज-सामान खरीदने के रूप में सहायता दी है या देने का वचन दिया है।

†[THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b). Arms and ammunition have been supplied by the Governments of the United States of America, United Kingdom and Australia. Assistance for other equipment in the shape of gifts or special credit terms for purchases has been given or has been promised by Argentina, Australia, Canada, France, Italy, New Zealand, Rhodesia, USSR and West Germany.]

†[] English translation.

RECRUITMENT OF LABOUR BY SINGARENI COLLIERIES

412. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether Messrs Singareni Collieries Company Ltd., have stopped the recruitment of labour through the Gorakhpur Labour Organization?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): No.

RECALL OF INDIAN ARMY PERSONNEL FROM CONGO

413. SHRI P. K. KUMARAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Indian army personnel in Congo have been recalled; and

(b) if not, when they are likely to be recalled?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) The United Nations have agreed to the repatriation of our Independent Brigade Group by the end of March, 1963 and Unbrigaded Units by the end of April, 1963.

WHO EXPERTS VISIT TO KERALA MONAZITE AREAS

414. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:

(a) whether any team of WHO experts are shortly to visit Kerala for carrying out radiation measurements in the monazite areas; and

(b) what are the reasons for the enquiry into the matter?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRI JAWAHARLAL NEHRU): (a) and (b) A team of experts of the World Health Organisation on the way to Ceylon to carry out preliminary surveys in the monazite areas of